

1976, the calls were staggered so that the vessels called at different ports every day, according to the sailings programme drawn up by the Maharashtra Government

(b) No, Sir

(c) Yes, Sir The suggestions of the Member have been noted

**Subsidy for Industrial Development
Madhya Pradesh**

6549 SHRI MADHAVRAO
SCINDIA
SHRI CHHABIRAM ARGAL

Will the Minister of INDUSTRY be pleased to state

(a) whether it is a fact that out of 36 districts of Madhya Pradesh, the scheme of capital subsidy for Industrial Development is extended only in 22 districts and that too on selected blocks,

(b) if so the details thereof,

(c) whether Government propose this facility in all the districts and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN
THE MINISTRY OF INDUSTRY
(SHRIMATI ABHA MAITI) (a)
The Scheme of Capital Subsidy is applicable to 6 areas of Madhya Pradesh comprising of 65 blocks of 22 districts out of 36 districts declared as backward;

(b) The list of these areas is given below —

Area I —(from Eastern Region) comprising 12 blocks viz Korba, Baloda, Champa, Kota, Masturi and Bilha (Bilaspur) Blocks (from Bilaspur district), Bhatapara, Simga, Tilda, Dharsiwa (Raipur) Abhanpur and Rajim Blocks (from Raipur districts)

Area II —(from Western Region) comprising 10 blocks viz Dewas and Tonk Khurad block (from Dewas district), Gulana, Shujalpur and Shajapur blocks (from Shajapur

district), Panchor (Sarangpur) and Bisora blocks (from Rajgarh district) and Chachaura, Raghogarh and Guna blocks (from Guna district)

Area III —(from Northern Region) comprising 9 blocks viz Shivpuri and Karera (from Shivpuri district), Datia and Seonoha (from Datia District), Bhmd, Mehgaon and Gohad (from Bhmd distt) and Morena and Jaura (from Morena distt)

Area IV —(from Central Region) comprising 11 blocks viz Bma-Itawa, Khuri-Banda (Binaika), Rahatgarh, Sagar, Shahgarh (Amar-mau) (from Sagar district), Tikamgarh, and Baldeogarh (from Tikamgarh district), Vidisha and Gyaras-pur (from Vidisha distt) and Chhatarpur (from Chhatarpur distt)

Area V —(from Western Region-II) comprising 12 blocks viz Jabalwad and Meghnagar (from Jabalwad distt) Badnawar, Dhar and Naloha (from Dhar district), Maheshwar and Barwaha (from Khargone district) Ratlam and Jaura (from Ratlam district Mandsaur Malhargarh and Neemuch (from Mandsaur district)

Area VI —(from North Eastern Region) comprising 11 Blocks viz Rewa and Raipur (Garh) (from Rewa district) Majhauhi, Sidhi Doosar and Waidhan (from Sidhi District) Sonhat Baikunthpur Manendargarh, Surajpur and Ambikapur (from Sarguja district)

(c) No, Sir

(d) Out of the districts selected as industrially backward in a State, 6 district/areas' from each of the States identified as industrially backward and 3 districts/areas' from each of the other States have been selected on the basis of the proposals of the respective State Governments to qualify for the Capital Subsidy Scheme As 6 'Areas' of Madhya Pradesh State, out of the districts

declared, as industrially backward, have already been selected to qualify for Capital Subsidy Scheme it is not possible to extend the scheme in all the districts of the State.

Loss of Fertility due to Radio Activity in X-Ray Plant in RFF Unit of Space

6550. SHRI VAYALAR RAVI: Will the Minister of SPACE be pleased to state:

(a) whether it is a fact the employees working in X-Ray Plant in RFF unit in Vikram Sarabhai Space Centre complained of loss of fertility due to radio activity;

(b) whether these employees are affected with many other diseases; and

(c) if so, what are the steps taken to protect the employees?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) The X-ray plant has been subjected to close scientific investigation and has been found that no radiation risk is involved. However, only recently for the first time a report was received from the Chief Medical Officer of the Centre that since February 1978, some personnel working in the X-ray plant (RFF Unit) and the neighbouring Workshop of the Centre were complaining of loss of libido and one person complained of loss of fertility. Medical examination of the above personnel failed to reveal any effects of radiation. Since one of the above mentioned personnel examined complained of loss of fertility after his first child, he was asked to undergo further investigations at the Public Health Laboratory, Trivandrum on February 10, 1978. But he did not report back after the investigation.

(b) There has also been no other complaint of any other diseases due to radio activity from the employees.

(c) It is confirmed that the location and operation of the X-ray Unit in the Central Workshop area of the Rocket Fabrication Facility of the

Vikram Sarabhai Space Centre, has been done after ensuring all safety precautions and satisfying all the requirements as stipulated in the rules and regulations for radiation safety which after scientific investigation has been found to provide for prescribed standard radiation safety.

Demands by the Defence Establishments

6551. SHRI AHMED M. PATEL: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Defence establishments all over the country have submitted their demands to Government during the month of January this year;

(b) if so, what are their demands; and

(c) action taken by Government thereon?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) No, Sir. Some members of affiliated unions of the All India Defence Employees Federation, however, observed a 'Demands Week' from the 16th January, 1978 to the 21st January, 1978 to project certain demands of employees.

(b) The Demands of the Federation were as follows:—

1. Removal of anomalies in the pay-scales of defence and other Central Government employees.

2. Reinstatement of all victimised employees.

3. Revival of Permanent Negotiating Machinery which was arbitrarily withdrawn in 1960.

4. Removal of discrimination between industrial and Non-industrial employees in all respects.

5. Payments of CDS amount, merger of DA with pay.